

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 90/17 in CP No.52/ BB/2017	-	For settlement / compromise	BIFR Ref. Petition	Karnataka State Financial Corporation Vs Metropoli Overseas Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Dr. T. Somashekhar 94811 35419	Petitioner	T. Somashekhar

ORDER

Counsel for Petitioner is present. He request for time. List it on 18/01/2018.


Member (T)


Member (J)